

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

R.P. No. 6 of 2014 in  
Appeal no. 44 of 2013

Dated : 16<sup>th</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Bangalore Electricity Supply Company Ltd.

...Review Petitioner (s)

Versus

Shamanur Sugar Ltd. & Ors.

...Respondent(s)

Counsel for the Review Petitioner(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.

ORDER

We have heard the Learned Senior Counsel and Learned Counsel for the parties. They are directed to file their respective written submissions on or before 22.4.2014 after serving copy on the other side.

Post the matter for reporting compliance on 23.4.2014 at Delhi Bench.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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